

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 516
(TO BE ANSWERED ON 02.12.2015)

PROMOTION OF DANICS OFFICERS TO IAS

516. SHRI A.T. NANA PATIL:

Will the PRIME MINISTER be pleased to state:

- (a) whether the DANICS officers with eight years of regular service are eligible to be inducted into IAS;
- (b) if so, the reasons due to which a large number of DANICS officers are stagnating even after rendering about 25- 26 years of service;
- (c) whether the Government has decided to introduce the pre-revised pay scale of Rs. 18400-22400 for such officers;
- (d) if so, the reasons for delay in the matter; and
- (e) the corrective steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): In terms of the Indian Administrative Service (Appointment by Promotion) Regulations, 1955, DANICS officers become eligible for consideration to induction in IAS on completion of eight years of regular service. However, the induction into IAS depends on availability of vacancies in the promotion quota of IAS. Due to non-availability of sufficient number of vacancies in IAS against the promotion quota there is delay in induction of DANICS officers into IAS.

(c): No, Madam.

(d) & (e): Does not arise.
